

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH at AHMEDABAD  
COURT 1**


**TP 138 of 2019 [IA 506 of 2019 in TP 122 of 2016(CP 27 of 2016)]**

**Coram: Hon'ble Ms. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2020**

Name of the Company: People International & Services Pvt Ltd  
V/s  
Alliance Industries Ltd

Section: IA For Adjournment of Hearing

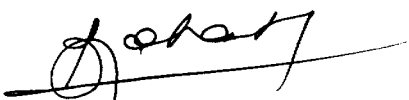
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HAMESH NAIDU VIVEK H. SHAM	} ADVOCATE	} ORI. PETITIONER	} 
2.				


**ORI**

Pursuant to the Notice issued by the Principal Member, Indore Bench of the National Company Law Tribunal dated 15.03.2020, in view of the Advisory issued by the Central Government considering the seriousness of pandemic Novel Coronavirus (COVID-19), the case is simply adjourned.

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List the matter on 24.04.2020.

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
HARIHAR PRAKASH CHATURVEDI  
MEMBER (JUDICIAL)

Dated this the 20th day of March, 2020.